

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.473

TO BE ANSWERED ON THE 26TH FEBRUARY, 2016

MILITANT ATTACKS

473. SHRI V. ELUMALAI:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether it is a fact that many Army Jawans were killed recently by militants in the country and if so, the details thereof during the current year;
- (b) the compensation and other relief provided by the Government to the families of the said martyrs; and
- (c) the corrective steps taken by the Government to prevent such attacks in the country?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) Army Battle Casualty (Fatal) suffered in terrorists action from 1st January to 21st February, 2016 are as follows:-

Officers	-	03
JCOs/OR	-	03

(b) Compensation / relief admissible to the family / next of kins of martyred soldiers are annexed.

(c) The Counter Terrorism grid has been revitalised and Counter Terrorist operations have been conducted to neutralize the terrorists.

Further Army carries out periodic review of the security arrangements, threat perception and analysis of past incidents. Based on these reviews, suitable drills and procedures are adopted to counter such threats.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 473 FOR ANSWER ON 26.2.2016

MONETARY COMPENSATION TO SOLDIERS' FAMILIES:

I. Ex Gratia Lump Sum Compensation from Central Government:

- (i) Death occurring due to accidents in the course of duties - Rs.10.00 lakh
- (ii) Death in the course of duties attributable to acts of violence by terrorists, etc. - Rs.10.00 lakh
- (iii) Death occurring during enemy action in war or border skirmishes or in action against militants, terrorists, etc. - Rs.15.00 lakh
- (iv) Death occurring during enemy action in International war or war like engagements specifically notified - Rs.20.00 lakh
- (v) Death occurring while on duty in the specified high altitude, inaccessible border posts, etc. on account of natural disasters, extreme weather conditions - Rs.15.00 lakh.

II. Details of other Monetary Benefits entitled to Next of Kin (NoK) of Battle Casualty:

- (i) **Liberalised Family Pension** as applicable to Battle Casualty that is equal to emoluments last drawn by the deceased individual.
- (ii) **Death-cum-Retirement Gratuity** that is based on length of service rendered and emoluments last drawn by the deceased individual.
- (iii) Army Group Insurance Fund:-
 - a. Officers : Rs. 60.00 lakh
 - b. JCO/ORs : Rs. 30.00 lakh
- (iv) Army Group Insurance Maturity that is based on the contribution made by the deceased Army personnel.
- (v) Army Wives Welfare Association Fund:-
 - a. Officers : Rs.10,000/-
 - b. JCOs/ORs : Rs.15,000/-
- (vi) Army Officers Benevolent Fund:-
 - Officers : Rs.50,000/-
- (vii) Army Central Welfare Fund: Rs.30,000/-

III. Other Benefits:

- (i) Education Concession Card
- (ii) Air Travel Concession Card
- (iii) Telephone Concession
